

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-510

IB-508/ND/2021

IA/4075/2023, IA/2313/2023, IA/894/2023, IA/4684/2022, IA/3881/2022,
IA/5942/2021, IA/39/2022

IN THE MATTER OF:

Axis Trustee Services Ltd.

....Applicant

Vs.

SNG Trading Company Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 07.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Krishnendu Datta, Sr. Adv., Mr. Prateek Kumar,
Ms. Vaishnavi, Ms. Apeksha Dhananjay, Advs.

For the Respondent : Mr. Sanjiv Sen, Sr. Adv., Mr. Kumar Anurag Singh,
Mr. Nakul Mohta, Mr. Zain A Khan, Ms. Riya Dhingra,
Ms. Anjali Singh, Mr. Anish Ahlawat, Mr. Pragyam
Mishra, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IB-508/ND/2021:-

List the matter on **30.05.2024 at 11:30 am.**

**IA/4075/2023, IA/2313/2023, IA/894/2023, IA/4684/2022,
IA/3881/2022, IA/5942/2021, IA/39/2022:-**

List these applications on **30.05.2024.**

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**

**Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)**